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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/104/2016
NAME OF THE PETITIONER(S) : Arul Danial Roby Helan Bai & Another
NAME OF THE RESPONDENT(S) : Ponnmoney Marketing Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. MOORTHY

COUNSEL FOR 1st RESPONDENT

Shankar P
(for Moorthy)

2. R. KESAVAN

Representing counsel for

R. Kesava

for.

C.S.K. SATHISH.

Respondent 2.

C.S.K. SATHISH

ORDER

No representation on behalf of the petitioner. Counsel for R1 & R2 present. The matter is adjourned for appearance of petitioner. Put up on 16.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)